

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA (CAA) No. 96/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

Name of the Company: Siwana Agri Marketing Ltd
Kauvery Trexim Pvt Ltd.
Stuti Trademart Pvt. Ltd.
Vital Connections Pvt. Ltd.
(Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

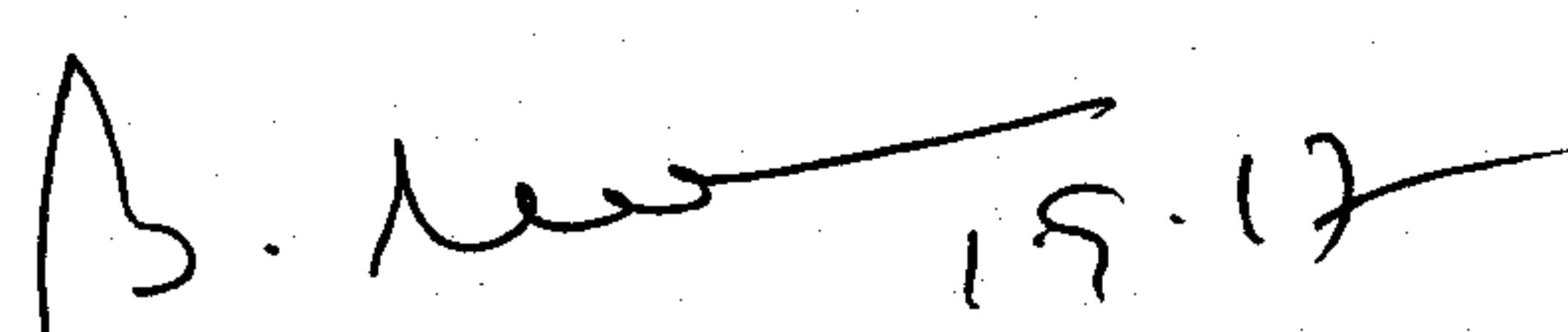
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ravi Kapoor	PCS	T-1 to T-3 Trustee Company	Ravi Kapoor
2.				

ORDER

Learned PCS Mr. Ravi Kapoor present for Applicants.

Heard arguments of learned PCS for Applicants.

Order reserved.


BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 1st day of September, 2017.